

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HDO TECHNOLOGIES LIMITED Date of Commencement of Liquidation: 25-06-2018; List of Stakeholders as on Date: 24-03-2021; Name of IP: Mr. Amit Gupta; Last 5 digit of registration number: 10040

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|-----------------------|----------------------------|----------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | 23596876.66 | | | | NA |
| 2 | Liquidation costs incurred till date | | | | 384732348.74 | | | | NA |
| 3 | Secured financial creditors | 2 | 2800568850.05 | 2 | 2800568850.05 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | 2 | 6739033799.60 | 2 | 6734232576.60 | | 4801223.00 | | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | | 0 | | | | | NA |
| 6 | Operational creditors (Employees) | 119 | 2397827.00 | 119 | 2397827.00 | | | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 4 | 64244952.00 | 4 | 63448971.00 | | 795981.00 | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 19 | 40668531.43 | 19 | 30053849.30 | | 8606028.13 | 2008654.00 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 146 | 9646913960.08000 2 | 146 | 10039031299.35 | 0 | 14203232.13 | 2008654 | |